

**OFFER OPENING PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF EQUITY SHAREHOLDERS OF
SANGAM HEALTH CARE PRODUCTS LIMITED**

Registered Office: 205 & 206 Amarchand Sharma Complex, S. P. Road, Secunderabad, Telangana - 500 002

CIN: L24230TG1993PLC016731 Tel. No. 040-27719551, 27718252,

E-mail Id: sangamlisting@gmail.com, Website: www.sangamhealthcare.com

Open Offer for Acquisition of 38,63,782 Equity Shares from the Shareholders of

**M/s. Sangam Health Care Products Limited by Mr. Addepalli Bala Gopal,
Mr. Devarakonda Venkata Subramanya Sharma, Mrs. Ghanakota Padma and
Mrs. Ghanakota Ramana (Hereinafter collectively referred to as Acquirers)**

This Advertisement is being issued by Corporate Professionals Capital Private Limited, on behalf of Mr. Addepalli Bala Gopal, Mr. Devarakonda Venkata Subramanya Sharma, Mrs. Ghanakota Padma, Mrs. Ghanakota Ramana (Hereinafter collectively referred to as "Acquirers") pursuant to Regulation 18 (7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 in respect of the open offer to acquire shares of Sangam Health Care Products Limited ("SHCPL"/ "Target Company"). The Detailed Public Statement with respect to the aforementioned offer was made on July 04, 2014 in Financial Express (English) (All Editions), Jansatta (Hindi) (All Editions), Mumbai Mitra (Marathi) and Prajasakti (Telugu) newspapers.

1. Offer Price: Rs. 0.50/- per fully paid up equity share of the Target Company
2. IDC recommends that the Offer Price being in compliance with the applicable regulations can be considered as fair and reasonable. The recommendation of IDC was published in the abovementioned newspaper on December 08, 2014, Monday.
3. This is not a competing offer.
4. Letter of Offer has been dispatched to all the equity shareholders of SHCPL whose names appear in its Register of Members on December 02, 2014, Tuesday the Identified Date.
5. The LoF along with the Form of Acceptance cum Acknowledgement is also available on SEBI's website, www.sebi.gov.in, and the website of Manager the Offer, www.corporateprofessionals.com and shareholders can also apply by downloading such forms from the website. Further, in case of non-receipt/non-availability of the Form of Acceptance, the application can be made on plain paper along with the following details:
 - a. In case of physical shares: Name, address, distinctive numbers, folio nos., number of shares tendered together with the original Equity Share certificate(s), valid transfer deeds with the details of the buyer kept blank.
 - b. In case of dematerialized shares: Name, address, number of shares tendered, DP name, DP ID, Beneficiary account no. and a photocopy of delivery instruction in "off market" mode or counterfoil of the delivery instruction in "off market" mode, duly acknowledged by the DP.

DP Name	SMC Global Securities Limited	Depository	Central Depository Services (India) Limited ("CDSL")
DP ID	12019101	Client ID	02239164
Account Name	"Sangam Health Care Products Limited-Open Offer Escrow A/c "		

Shareholders having their beneficiary account in National Securities Depository Limited ("NSDL") shall use the inter-depository delivery instruction slip for the purpose of crediting their shares in favor of the Special Depository Account with CDSL.

6. Schedule of Activities

Activity	Day and Date
Public Announcement (PA) Date	Friday, June 27, 2014
Detailed Public Statement (DPS) Date	Friday, July 04, 2014
Last date for making a competing offer	Friday, July 25, 2014
Identified Date*	Tuesday, December 02, 2014
Date when Letter of Offer were dispatched	Tuesday, December 09, 2014
Date of commencement of tendering period	Tuesday, December 16, 2014
Date of closure of tendering period	Wednesday, December 31, 2014
Date by which the acceptance /rejection would be intimated and the corresponding payment for the acquired shares and /or the share certificate for the rejected shares will be dispatched.	Wednesday, January 14, 2015
Date by which the underlying transaction which triggered open offer will be completed.	Wednesday, July 01, 2015

**Identified Date is only for the purpose of determining the names of the shareholders of the Target Company to whom the Letter of Offer would be sent.*

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and the LoF.

MANAGER TO THE OFFER



CORPORATE PROFESSIONALS CAPITAL PRIVATE LIMITED

CIN: U74899DL2000PTC104508

D-28, South Extn., Part-I, New Delhi - 110049

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Email: manoj@indiapcp.com

SEBI Regn. No: INM000011435

On behalf of Acquirers

Place: New Delhi

Date: December 15, 2014